



**HIMACHAL PRADESH NATIONAL LAW UNIVERSITY,
SHIMLA**
Presents

**4TH HPNLU
NATIONAL MOOT
COURT COMPETITION,
2023**

13TH - 14TH OCTOBER, 2023
(ONLINE ROUNDS)

&

28TH - 29TH OCTOBER, 2023
(OFFLINE ROUNDS)

BROCHURE

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MOOT COURT COMMITTEE, HPNLU, SHIMLA



*Foreward
from the
Vice-Chancellor*

Greetings on behalf of Himachal Pradesh National Law University, Shimla!

Himachal Pradesh National Law University Shimla has gained considerable recognition in the short span of time. HPNLU's prime focus has always been to prepare leaders for law and law-related professions through an integrated curriculum that emphasizes academic excellence and acceptability. We ensure an exclusive platform that provides students with a surfeit of unparalleled opportunities to experience the bliss of learning and marvels of knowledge. Here, our priority is to make everyone discover their limitless potential and proficiencies. With such an objective to provide devoted educational facilities to the students, they are also groomed to be transformed into policymakers. With this in mind, the HPNLU has committed itself to providing a congenial environment for the better growth and development of students. National Moot Court Competition is a flagship event of the University, 4th National Moot is another edition of the same. Not only does the university encourage its students to put their minds to the test, but it also fosters and creates a similar environment for students across the country. This temple of learning fosters an intellectual culture that bridges theory with practice and contributes to the social, economic, and cultural development of the country. Although the times were difficult and challenging due to the pandemic, the university, with this flagship in-person event, has committed itself to not letting it create obstacles on the path of growth for the students and legal education in the country. With this, I welcome you all to attend the event and look forward to an intellectually stimulating competition.

Looking forward to hosting you all at HPNLU, Shimla!



About HPNLU, Shimla

The Himachal Pradesh National Law University, Shimla (HPNLU, Shimla) was established by an Act of the Himachal Pradesh Vidhan Sabha in 2016 (Act 16 of 2016). In the seven years of its foundation, HPNLU has seen tremendous growth and has undertaken a good number of innovative measures to enhance the academic potential of its faculty members, students, and research scholars. The University focuses on the holistic development of students about the legal system, topographies of law-making, legal practice, and administration. The University is committed to providing disciplinary and practical/application-based legal education keeping in view the requirements of the overall development of its students. HPNLU, Shimla has always tried to inculcate a mooting culture in its law students and considers mooting an essential part of the law school experience. The Moot Court Committee (MCC) is the official student committee for managing mooting activities and events at HPNLU. In order to foster the culture of moot court competitions, the University is organising its 4th National Moot Court Competition, 2023 with SCC and EBC as knowledge partners.

HPNLU SHIMLA



About The Competition

Himachal Pradesh National Law University, Shimla, (HPNLU, Shimla) is delighted to announce the fourth edition of the National Moot Court Competition, 2023. This flagship event has been devised with the aim to create an opportunity for learning the development of jurisprudence on emerging trends in constitutional law, besides armouring the upcoming generations of the legal fraternity with research and oratory skills. The Moot Proposition of the Competition will revolve around constitutional law. However, the participants will be expected to explore different dimensions of law and not restrict themselves to the theme of the Competition. In the past, HPNLU, Shimla has successfully conducted two editions of its National Moot Court Competition in virtual mode, and in 2022, its maiden offline moot court competition, all of which witnessed significant participation of law students from all over India.

Keeping up with the spirit of mooting, this year as well, we are delighted to organize our flagship event in hybrid mode.

About

SCC Online & EBC

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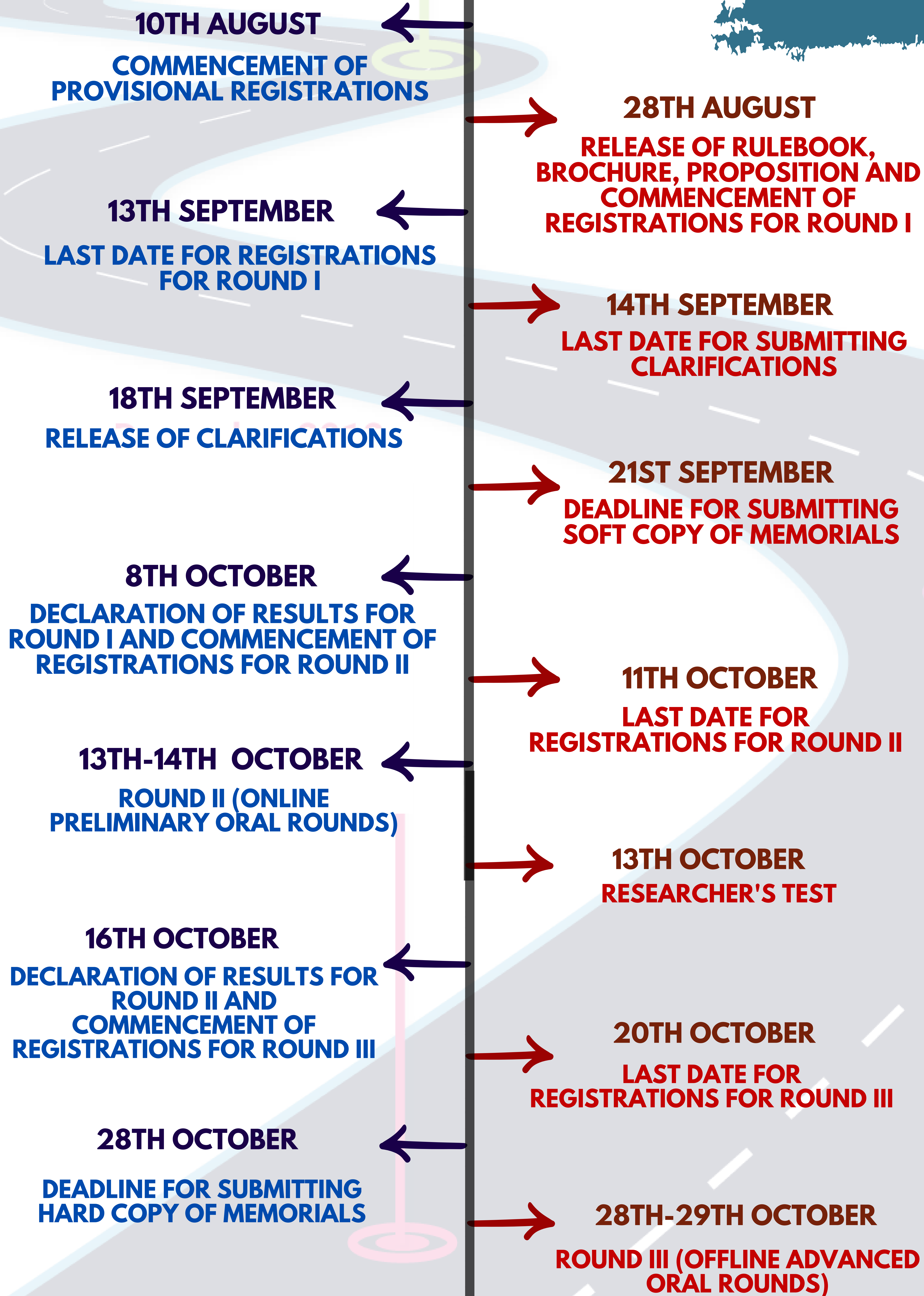
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Timeline



TEAM AWARDS

1. **Winners:** The Team shall be awarded with cash Prize of **INR 25, 000/-** (Twenty Five Thousand only), three (3) **one-year** complimentary subscription to **EBC Learning** worth **INR 43,500/-** (Forty Three Thousand Five Hundred only); along with **Certificates of Excellence**.
2. **Runners up:** The Team shall be awarded with cash Prize of **INR 15,000/-** (Fifteen Thousand only); along with **Certificates of Excellence**.
3. **Best Memorial:** The Team shall be awarded with **INR 8,000/-** (Eight Thousand only) along with a **Certificates of Excellence**.
4. **Certificate of Merit** shall be given to all the Teams qualifying for the **Quarter-finals Round**.
5. **One month** access to the **SCC Online Web** valued at **INR 1099/-** (One Thousand and Ninety-Nine only) each; along with **E-Certificates of Participation** shall be given to all the Teams participating in the **Oral Rounds**.
6. Teams participating in the memorial qualifier round will also be **E-Certificates of Participation** in the **Memorial Qualifier Round**.

INDIVIDUAL AWARDS

1. **Best Researcher:** The Researcher shall be rewarded with the cash prize of **INR 8,000/-** (Eight Thousand only) along with a **Certificate of Excellence**.
2. **Best Speaker** from the Preliminary Round shall be rewarded with the cash prize of **INR 8,000/-** (Eight Thousand only) along with a **Certificate of Excellence**.

Patron-in-Chief

Hon'ble Mr. Justice Mamidanna Satya Ratna Sri Ramachandra Rao
Chief Justice, High Court of Himachal Pradesh
&
Chancellor, HPNLU, Shimla

Patron

Prof. (Dr.) Nishtha Jaswal
Vice-Chancellor, HPNLU, Shimla

Faculty Coordinators

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Mr. Piyush Kumar (Faculty Convenor)
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Mr. Aayush Raj
Dr. Arun Klair
Dr. Rohit Sharma
Dr. Nutan Kanwar

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Ms. Yashasvi Sharma

Mr. Raghav Kaura

- Members -

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